NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 30/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Sushil Jaynarayan Karwa

(Mariegold Infratech Ltd.)

V/s.

Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Frank Voushmar

Mocabe

Appellant

Vac _____

2.

<u>ORDER</u>

Learned Advocate Mr. Kunal Vaishanav present for Appellant.

Proof of service of notice of date of hearing on ROC filed showing the dated 09.12.2017.

List the matter on 18.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.